

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2795-2797/2017 AND BATCH

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC. & ORS.

Respondent(s)

(WITH IA NO.67802/2017-IMPLEADING PARTY AND IA NO.76221/2017-IMPLEADING PARTY AND IA NO.76222/2017-APPROPRIATE ORDERS/DIRECTIONS AND IA NO.83219/2017-IMPLEADING PARTY AND IA NO.86575/2017-IMPLEADING PARTY AND IA NO.86581/2017-PERMISSION TO FILE APPLICATION FOR DIRECTION AND IA NO.87277/2017-IMPLEADING PARTY)

Date : 07-09-2017 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For the parties

Mr. Anand Nandan, Adv. (Mentioned by)
Mr. Anurag Pandey, AOR

Ms. Pragya Baghel, AOR

Mr. Dhruv Kumar, Adv.
Mr. Kiran Kumar Jaipurian, AOR

Mr. Amit Pawan, AOR

Mr. Anil Kumar Mishra, AOR

Ms. Shashi Kiran, AOR

Mr. Gopal Singh, AOR

Mr. Arun K. Sinha, AOR

Mr. Manish Kr. Choudhary, Adv.
Mr. Avinash, Adv.
Ms. Namita Choudhary, AOR

Mr. Chandra Prakash, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Subhro Sanyal, AOR

Ms. Udita Singh, AOR

Mr. Anand Nandan, Adv.

Mr. Gyan Prakash Srivastava, AOR

Ms. Reena Pandey, AOR

Mr. Himanshu Munshi, AOR

Mr. Gopal Jha, AOR

Mr. Dushyant Parashar, AOR

Ms. Manju Jetley, AOR

Mr. S.K. Verma, AOR

UPON being mentioned the Court made the following
O R D E R

List on 12.09.2017.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASST. REGISTRAR